

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 198 of 2013 in I.A. 433 of 2013

Dated : 9th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**K.K.K. Hydro Power Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri for R-1

Mr. Anand K. Ganesan for R-2

ORDER

The written submissions have already been filed by the Commission.

At the request of the learned counsel for the Appellant, post the matter for further hearing on **25th April, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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